

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/22/2009

Dated: 12.02.2009

1. Shri Kapil Bhargava, RHJS, presently under awaiting posting orders at Jaipur, who has been appointed as Joint Legal Remembrancer -cum-Director Litigation, Law Department, Jaipur vide Govt. Order No. F.19(14)Nyay/98 dated 12.2.2009, is hereby relieved with immediate effect to join his new assignment.
2. Shri R.S. Kang, RHJS, whose services have been repatriated to this Court from the post of Joint Legal Remembrancer-., Law Department, Jaipur vide Govt. Order No. F. 19(14)Nyay/98 dated 12.2.2009 and who is on long leave, upon his joining after leave shall remain under awaiting posting orders at Jaipur.

BY ORDER,

REGISTRAR (ADMIN.)